

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 64/(MAH)/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

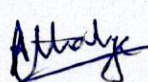
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: M/s. Styrax Commodities Ltd.  
V/s.  
M/s. Vadraj Cement Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Mr. Gaurav Joshi, Sr. Advocate Mr. Dharam Jumanji, Advocate Ms. Chandrima Mitra, Ms. Manasi Vyas i/b DSK Legal	} Advocates for Petitioner	
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②	Mr. Tanak Dwarakadas Sr. Advocate Mr. Anuj Athalye i/b Legalix Partners	} R No. 1-6, 8-10, 12	
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Order

CP No. 64/241-242,244/NCLT/MB/MAH/2016

For the Petitioner Counsel reported that inspection so far not being given, the Respondent side is directed to complete giving inspection to the petitioner side within 3 days hereof. The Respondent side shall file reply within 10 days hereof, rejoinder if any, within 10 days thereof.

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List this matter for hearing on 13.2.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

Sd/-

**V. NALLASENAPATHY**  
**Member (Technical)**

CP No. 64/(MAH)/2016

PRAKASH KUMAR  
(Judicial)

NALLASENAPATHY  
(Technical)